

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.64/(MAH)/2011
CA No.

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

NAME OF THE PARTIES: Shri Sudeep Rawal

V/s.
M/s. Onkar Casting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Vikas K. Singh	Advocate for Respondent No.3 i/e Adv. K.S. Atiyas	

ORDER

C.P. No. 64/397-398/CLB/MB/2011

1. On the date of hearing, Ld. Advocate Mr. Vikas K. Singh appeared on behalf of Respondent No.3.
2. Ld. Advocate for Respondent No.3 is seeking time. Adjournment Granted.
3. On the next date of hearing i.e. on **14th December, 2016**, the matter shall be proceeded ex-parte *qua* the Petitioner if no one appears from the Petitioner's side.
4. This date to be communicated to the Petitioner by the Ld. Advocate representing the Respondent No.3.
5. Further, Ld. Advocate for Respondent No.3 has given an undertaking in the Court that the requisite authority shall be filed in this Court with in a couple of days.

Dated: 26.10.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)